

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TORQUE AUTOMOTIVE PRIVATE LIMITED Date of Commencement of Liquidation: 29-01-2026; List of Stakeholders as on Date: 30-03-2026; Name of IP: PANKAJ PRABHUDAYAL GOENKA; Process Number: 1; Last 5 digitof registration number: 13903

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---------------------------------------------------------------------------------------|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 4 | 1822353551 | 4 | 1816020247 | | 6333304 | | Annexure 3 |
| 4 | Unsecured financial creditors | 2 | 416582494 | 2 | 254488735 | | 162093759 | | Annexure 4 |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | 1 | 347249 | 1 | 347249 | | | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 2 | 2145610053 | 2 | 766813413 | | 1378796640 | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 14 | 20709438 | 13 | 15382390 | | 5327048 | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 23 | 4405602785 | 22 | 2853052034 | 0 | 1552550751 | 0 | |